

approve the project expeditiously and to provide substantial financial assistance to the State for redeeming the hapless victims of Devadasi system.

**(III) Need to clear Irrigation Projects of Andhra Pradesh**

SHRI A. PRATAP SAI (Rajampet): Some parts of Andhra Pradesh, like Rayalaseema region, consist of more than one crore population. As per geologists' reports, this region is going to become a desert in another two or three decades. To avoid such problems some irrigation projects have already been proposed but are kept pending due to various reasons.

The underground water table is going down year after year due to non-availability of rain water or upland water reservoirs. I, therefore, request the Government to clear at least those irrigation projects which come under drought-prone areas, like Rayalaseema which are pending for clearance by the Central Government.

**(IV) Need to set up mills at Faridpur Aonla and Vinawar Dattaganj, U.P.**

[Translation]

SHRI RAJVEER SINGH (Aonla): Mr. Deputy Speaker, Sir, under Rule 377 I would like to inform that Bareilly and Badaun districts happen to be the major sugarcane producing districts in Uttar Pradesh, and Lok Sabha Constituency Aonla falls under this area. There is not a single sugar mill in my constituency in spite of the fact that the survey conducted so far suggests that this area produces sugarcane which could feed as many as three sugar mills.

Therefore, I would like the Government to set up sugar mills one each at Faridpur - Aonla, Vinawar and Dattaganj in Uttar Pradesh so as to fulfil the longstanding demand of farmers. The farmers should be relieved of their poverty by giving them remunerative price for their sugarcane.

**(V) Need to Complete the Surveyed railway lines in Andhra Pradesh urgently.**

[English]

SHRI DATTATRAYA BANDARU (Secunderabad): The State of Andhra Pradesh is getting a raw deal in regard to new railway lines. Only about 200 Kms. have been added to the rail network since independence. There have been long standing demands for construction of new railway lines from Patancheru to Pedapalli via Siddipeta, Karim Nagar, with a branch line from Karim Nagar to Adilabad via Jagityal and Nirmal; from Nandyal to Yeraguntla; from Nizamabad to Ramagundam; from Nidubrolu to Nizamapatnam and from Hyderabad to Visakhapatnam via Suryapet, Khamma, Kothagudem and Badrachalam.

Though surveys have been completed for all these lines, none has been taken up for construction.

The above mentioned Railway lines pass through the backward areas of Andhra Pradesh State and are essential for industrial development. I, therefore, urge upon the Government to construct the above railway lines at the earliest.

**(VI) Need to construct a bridge on Manjhi-Ballia Road between Uttar Pradesh and Bihar.**

[Translation]

SHRIMATI GIRJA DEVI (Maharaj Ganj): Mr. Deputy Speaker, Sir, under Rule 377 I would like to submit that Saran, Siwan and Gopalganj districts in eastern Bihar are extremely backward from the economic, and social point of view and also in terms of natural availability of resources. The Government paid little attention to the development of this area either before or after independence. There has been a long-standing demand for the construction of a bridge on river Ganga in this area which falls between